

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †459
ANSWERED ON 17.11.2016

RETIREMENT AGE IN NPCC

†459. SHRI KAUSHAL KISHORE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA be pleased to state:

- (a) whether the retirement age of the officers/employees working in National Projects Construction Corporation Limited (NPCC) is 58 years whereas in other public sector undertakings it is 60 years;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to raise the said retirement age in NPCC to 60 years, if so, the details thereof;
- (d) whether the employees/officers of NPCC have been requesting for the last many years to raise their retirement age from 58 years to 60 years; and
- (e) if so, the action taken so far in this regard?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) The retirement age in NPCC ,as on date is as below:-

- (i) Board Level Executives- 60 years
- (ii) Below Board Level employees -58 years.

(b) The age of superannuation of employees of NPCC was reduced from 60 to 58 years in 2001 as the financial health of NPCC during the period was not very good. The Corporation was incurring losses mainly due to statutory liabilities of salary and wages and other perks and allowances payable to the employees of the Corporation.

(c) to (e) There is no such proposal as the Company has not yet come out fully out of its financial difficulties.
